

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2022  
AT 4.50 pm THROUGH PHYSICAL HEARING:

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/180(CHE)2021  
NAME OF THE PETITIONER : Prayag Engineering Constructions  
NAME OF THE RESPONDENT(S) : Tech Sharp Engineering Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

① JAYESH B DOLIA } COUNSEL FOR  
VARSHA.N } RESPONDENT Varsha

E. Pranava chawan for }  
nipin wanshe } counsel for Applicant R

1)CP(IB)/180(CHE)2021

ORDER

Ld. Counsel Mr. Pranava Charan for the Petitioner is present physically.  
Ld. Counsel Mr. Jayesh B. Dolia and Ms. N. Varsha for the Respondent are present physically.

At request of both Counsel, matter stands adjourned to 19.12.2022 for physical hearing.

SD

[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT

SD

[SAMEER KAKAR]  
MEMBER (TECHNICAL)

vs